

conveyed that Britain was opposed to any form of violence or terrorism.

**Conversion of Five Star Hotels into Three Star Hotels**

4170. SHRI BEZHADA PAPI REDDY : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government propose to convert the Five Star ITDG hotels into Three Star Hotels; and

(b) whether Government propose to concentrate on Janata type accommodation for the common man ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) No, Sir.

(b) The construction of budget hotels for domestic travellers will be assigned priority in the 7th Five Year Plan. The Department of Tourism has written to the State Governments for formulating proposals for constructing such hotels at major centres of tourist interest. These proposals will be finalised in consultation with the State Governments.

**Air Services in Coastal Areas in Andhra Pradesh**

4171. SHRI B. B. RAMAIAH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether there is a proposal to introduce air services in coastal areas in Andhra Pradesh to cover tourist places of interest; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) No, Sir.

(b) Does not arise.

**Uniformity in Retirement Age of Professional Staff**

4172. SHRI P. PENCHALAI AH : Will the PRIME MINISTER be pleased to state whether Government propose to have uniformity in the retirement age of Central Government services to cover all professional staff such as medical, engineering etc. on the lines of scientific staff ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) : No such proposal is under consideration of the Government. The conditions of service of Central Government employees are, however, under consideration of the Fourth Pay Commission, who would also be looking into the age of retirement of all Central Government employees irrespective of category or service to which they belong.

**Recommendation of Ecologists to preserve the Silent Valley in Kerala**

4173. SHRI MULLAPALLY RAMACHANDRAN : Will the PRIME MINISTER be pleased to state whether Government have accepted the recommendations and opinions of the ecologists, ornithologists and lovers of nature that "the Silent Valley" which is a world renowned tropical forest in Kerala with a priceless wealth of rare species of animals and birds, be preserved as such ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : The Silent Valley Reserve Forest area has been constituted as a National Park under the provisions of the Wildlife (Protection) Act, 1972, by the State Government of Kerala, on 23rd November, 1984.

**Purchase of Airbus/aircraft from France**

4174. SHRI MANVENDRA SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether any proposal/agreement is under consideration of Government to purchase airbus/aircraft from France; and

(b) if so, the details of the proposal/agreement ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) and (b). Air India has signed an agreement with M/s. Airbus Industries of France on 8th April, 1985 for the purchase, at a total estimated cost of Rs. 541.90 crores, of six Airbus A 310-300 aircraft to be delivered

progressively from April, 1986 to December, 1986. Airbus Industries have also made an offer to Indian Airlines for the sale of A-320 aircraft for delivery in 1988-89 and making available some aircraft on lease during the intervening period.

[*Translation*]

**Regular Air Service to Banswara, Rajasthan**

4175. SHRI PRABHU LAL RAWAT : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether a proposal to link Banswara, Rajasthan with regular air service is under consideration;

(b) if so, the time by which it is likely to be linked;

(c) if not, the reasons therefor;

(d) whether there is a Kachcha airstrip in Banswara; and

(e) if so, whether Government propose to convert it into pucca airstrip, if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) No, Sir.

(b) Does not arise.

(c) Banswara is not included in the list of stations which have been identified for being airlinked in the present expansion plans of Vayudoot.

(d) Yes, Sir.

(e) No, Sir.

[*English*]

**Running of Canteens in Central Government Offices**

4177. SHRI INDRAJIT GUPTA : Will the PRIME MINISTER be pleased to state :

(a) the number of Central Government offices and public sector enterprises which are running canteens for their employees;

(b) whether all such canteens have been duly registered with the Director of Canteens;

(c) whether they are complying with the order of the Supreme Court

dated 26 September, 1983 in respect of facilities treasury rules, recruitment, service conditions of the canteen employees etc.; and

(d) the agency to supervise and monitor the compliance with the said Supreme Court order ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) : (a) and (b). Department of Personnel and Training is concerned with the running of departmental canteens in the Government offices only. Only 602 (other than public enterprises canteens) non-statutory Department/Co-operative Canteens/Tiffin Rooms are registered with the Director of Canteens as on date.

(c) Suitable instructions have been issued on 3-11-1983 to comply with the interim orders of the Supreme Court of India of 26-9-1983. Recruitment/Service Conditions of canteen employees are enshrined in GSR-54. Treasury rules are not yet applicable to canteens.

(d) Each Ministry/Department locally and Director of Canteens, centrally.

**Receipt of Contraband Goods in Parcel Office, New Delhi**

4178. DR KRUPASINDHU BHOI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a representation from the Parcel Clerks and members of Uttari Railway Mazdoor Union New Delhi have been received in February and March, 1985 in the Police Hq. Delhi and Home Ministry alleging receipt of contraband goods in Parcel Office, New Delhi from Assam Mail in June, 1984;

(b) if so, the contents thereof; and

(c) action taken thereon and the time by which the matter is expected to be set right ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) Yes, Sir.